

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:118
ANSWERED ON:08.08.2012
CORRUPTION CASES AGAINST REVENUE OFFICERS
Patel Shri R.K. Singh

Will the Minister of FINANCE be pleased to state:

(a) the details of raids and investigations carried out by the departments concerned. Central Vigilance Commission (CVC) and the Central Bureau of Investigation (CBI) against each grade of officials of the revenue department of his Ministry along with the findings and recommendations made thereto during each of the last three years and the current year till date; and

(b) the steps taken or proposed to be taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) The details are as per annexure-I.

(b) The Govt. is taking action in all the cases as per the recommendations of CBI, and advice of CVC and the decision of the Chief Vigilance Officer of the Department, as the case may be.